



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/_____/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. Assam & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the *1st August.*
July, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1511/19 Dated, 30th July, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.12.2019 along with station leave permission from the morning of 30th July, 2019 till 10 AM of 31st July, 2019, has been granted/rejected. The Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/ 41021A, dated

Copy to:

1. The Member, MACT No. 3, Kamrup(M), Guwahati.
2. The Systems Analyst, Gauhati High Court.

21/8/19
JT. REGISTRAR (VIGILANCE)

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